

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES 'B' JAIPUR
श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 17 to 19/JP/2020
निर्धारण वर्ष/Assessment Years: 2016-17 & 2017-18 (24Q 4th
Qtr, 26Q 3rd Qtr & 24Q 1st Qtr.)

AEN, Rural, AVVNL, Colony Kishangarh, Ajmer, Rajasthan.	बनाम Vs.	D.C.I.T., CPC (TDS), Ghaziabad.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: AACCA 8562 E		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Shri Ankur Salagia (CA)
राजस्व की ओर से / Revenue by : Smt. Rooni Paul (Addl.CIT)

सुनवाई की तारीख / Date of Hearing : 22/02/2021
उदघोषणा की तारीख / Date of Pronouncement: 03/03/2021

आदेश / ORDER

PER: BENCH

These are the appeals filed by the assessee against the separate orders of the Id. CIT(A), Ajmer all dated 01/07/2019 for the 2016-17 & 2017-18 (24Q 4th Qtr, 26Q 3rd Qtr & 24Q 1st Qtr.) respectively.

2. The hearing of the appeals was concluded through video conference in view of the prevailing situation of Covid-19 Pandemic.

3. Since, all these appeals filed by the assessee have common issues, therefore, all were clubbed and heard together and for the sake of convenience, a common order is being passed.
4. At the time of hearing, the Id. Counsel for the assessee prayed for withdrawal of these appeals mentioning the fact that the assessee has opted Vivad Se Vishwas Scheme and Form-3 issued by the designated authority has also been submitted.
5. The Id DR has raised no objection if the appeals of the assessee are allowed to be withdrawn.
6. Therefore, in view of the fact that the assessee has already approached the department to settle the matter under Vivad Se Vishwas Scheme, we permit the assessee to withdraw their appeals. Accordingly, all these three appeals of the assesses are dismissed as withdrawn.
7. In the result, these appeals of the assessee are dismissed.

Order pronounced in the open Court on 03/03/2021.

Sd/-
(विक्रम सिंह यादव)
(VIKRAM SINGH YADAV)
लेखा सदस्य / Accountant Member

Sd/-
(संदीप गोसाईं)
(SANDEEP GOSAIN)
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur
दिनांक / Dated:- 03/03/2021

***Ranjan**

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- AEN, Rural, AVVNL, Ajmer.
2. प्रत्यर्थी / The Respondent- The D.C.I.T., CPC (TDS), Ghaziabad.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File {ITA No. 17 to 19/JP/2020}

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar